

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 111  
CA (CAA) No.6/CB/2024

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Hind Energy & Coal Benefication (india) Ltd.& Aradhana Impex Pvt. Ltd. & Ors.  
.....Applicant

**Order delivered on 25/06/2024**

**Coram:**

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Jnana Ranjan Dhal, Adv.

For the Respondent

**ORDER**

Ld. Counsel Mr. Jnana Ranjan Dhal appeared for the petitioner. Matter adjourned to 02.07.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N.V. Ramakrishna Badarinath**  
**Member (Judicial)**